

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 14-07-2020**

Sr. No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI APPEAL	583/2011	Ramesh Prasanna @ MA -1944-11@A-1853-11 V/s. Pratibha Bangera and State	Adv. Qazi Adv. Smt. Dhuru
2	SPL CASE MCOC (B.A.)	24/2019 @ 16/2018	Malad Police Station V/s. Mohammad Altaf Abdul Latif Sayed	
ARGUMENTS				
3	BAIL APPLN in MCOC 01/2015	352/2020	The State DCB CID V/s. Mohammad Anis Merchant @ Radoowala and 10 ors.	Adv. nazneen Khatri
4	SESSIONS CASE	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Ors.	
5	SPL CASE MCOC	17/2018	Azad Maidan Police Station V/s. Amol Shankar Vichare and Ors. 04	SPP Jaysing Desai Adv. Amresh Sharma
6	SPL CASE MCOC	08/2019	Azad Maidan Police Station V/s. Krishnakumar Balakrishnan Nair @ Kevin Nair	SPP Jaysingh Desai Adv. Mahesh Mule
7	SPL CASE MCOC (Exh. 53) (B.A.)	01/2019	State of Yellowgate Police Station V/s. Sonu @ Jamil Mohd. Hussain Qureshi .. Oth. 7	SPP Mahesh M. Mule Adv. Imran Shaikh
8	SPL CASE MCOC	13/2019	Yellowgate Police Station V/s. Ghonya @ Roshan Ramakant Shirodkar and another 01	SPP Jaysing Desai Adv. Amresh Sharma
REPLY				
9	SESSIONS CASE (B.A.)	2122/2019	The State of maharashtra-DCB CID, U-IX V/s. Amar Chandan Verma	